

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

Page No. _____

PT 95/96 in
OA/TATA/CCP NO. 695 1996

Poonam Chand Makwane

APPLICANT (S)

COUNSEL

U.O.I & Ors. VERSUS

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		17-5-1996 Present: Mrs. Rani Chhabra, Counsel for the petitioner. The OA falls within the jurisdiction of the Jabalpur Bench of the Tribunal. In the facts and circumstances of the case, prayer for retention of the OA in the Principal Bench cannot be granted. The OA is ordered to be transferred to the Jabalpur Bench of the Tribunal. PT stands disposed of accordingly. <i>(Signature)</i> (A. P. Kesaria) Chairman Sms